

Prices of Rails

*890. { Shri Subodh Hasda:
Shri S. C. Samanta:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the price of rails supplied by Messrs Tata Iron and Steel Company Ltd. is costlier than that of the imported rails of the same standard and specification;

(b) if so, the difference of cost per rail; and

(c) whether it is a fact that the durability of the rails of Messrs Tata Iron and Steel Company Ltd. is shorter than the imported variety?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) No Sir.

(b) Does not arise.

(c) No Sir.

Electricity Consumption in Delhi

*891. **Sardar Iqbal Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any estimate for the consumption of the electricity in Delhi in future has been prepared;

(b) if so, the requirement and supply of electricity in Delhi in the next ten years; and

(c) the steps taken to meet this demand?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) The estimated demand and supply position is given below:—

Year	Demand	Supply
1960-61	146,000kW	153,000kW
1965-66	187,000kW	197,000kW

(c) Erection of a 20,000kW diesel generating station by the Delhi State Electricity Board, is in progress. In addition, the installation of a 30,000 kW steam plant, with T.C.M. aid, will

be commenced shortly. These two new stations will meet the power requirements till 1960-61, when further power to the extent of 40,000 kW will become available from the Bhakra-Nangal system of the Punjab Government, to meet the increase in demand for a few years thereafter.

Railways Second Five Year Plan

*892. **Shri Kalika Singh:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 307 on 20th November, 1957 and lay on the Table a statement showing the various items of expenditure involving foreign exchange and state:

(a) the amounts of Foreign Exchange, including loans sanctioned by the World Bank, which have become available so far, giving the amounts and source, with dates separately; and

(b) the names of Power Dams which will be supplying electricity to Railways in their electrification scheme by the end of the Second Plan period with approximate units of supply from each of the dams?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The hon. Member is requested to see statement I laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 84]. Statement II laid on the Table of the Lok Sabha gives the requisite information. [See Appendix III, annexure No. 84].

(b) Power for electrification on Eastern and South-Eastern Railways will be supplied from the combined thermal and hydro-electric grid systems of Damodar Valley Corporation, U.P. Government, Orissa Government, West Bengal Government and Calcutta Electric Supply Corporation. Power for Central Railway will be

available from inter-connected grid systems of Tata, Bombay State Electricity Board and Railway. For the Southern Railway, necessary power will be supplied from Madras Government Grid. As power will be supplied from the interconnected grid systems, it is not possible to state the amount of power which will be supplied by each one of the hydro-electric stations connected to the various grids.

Enquiry into Air Crash at Dum Dum

*893. { Shri D. C. Sharma;
Shri Viswanatha Reddy;
Shrimati Mafta Ahmed:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Government have received the Report from the Inquiry Committee appointed to enquire into the death of four members of the crew of an Indian Airlines Corporation freighter Dakota which met with an accident at the Dum Dum airport on the 1st September, 1957;

(b) if so, whether it has been considered; and

(c) what steps have been taken to check the recurrence of such accidents?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) Yes, Sir.

(b) and (c). The report is still under examination.

Fraud Cases in Delhi

*894. Dr. Ram Subhag Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there has been a considerable increase recently in the number of frauds perpetrated on citizens by tricksters who enter Quarters and Flats in Delhi in the name of checking telephone; and

(b) if so, the action taken in the matter?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No

(b) Does not arise.

Demarcation of Flood Zones

*895. Shri Sanganna: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1289 on the 29th August, 1957 regarding the Central Flood Control Board and state the steps since taken by the Ministry of Irrigation and Power in regard to demarcation of Flood zones?

The Deputy Minister of Irrigation and Power (Shri Hathi): As suggested by the Central Flood Control Board, the proposal for enacting legislation for the demarcation of flood zones has been examined by the Government of India. The legal position is that no fresh legislation is necessary for the purpose. The State Governments are being informed accordingly.

Forest Department, Himachal Pradesh

*896. Shri Y. S. Parmar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Forest Department in Himachal Pradesh is fixing boundary pillars;

(b) whether it is a fact that at times pillars have been fixed in the fields of or at the doors of the landowners;

(c) whether it is a fact that this has caused great inconvenience to the peasants; and

(d) whether it is a fact that peasants have been in possession of those lands for years and there were no proper records of forest or lands in quite a few of the erstwhile States which now comprise Himachal Pradesh?